

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 173/TT/2013

Date: 10.12.2013

To
Essar Power Transmission Co. Ltd.
Tower-2, 5th Floor,
Equinox Business Park,
Off Bandra Kurla Complex, LBS Marg,
Kurla (W), Mumbai-400070

Subject: Approval of transmission tariff/provisional transmission tariff for (a) Combined Assets of LILO of 400 kV S/C Vidhyanchal-Korba transmission line and 400 kV D/C Gandhar-Hazira transmission line and 400/220 kV GIS Sub-station at Hazira and associated bays; and (b) 400 kV D/C Quad Moose transmission line from Mahan Thermal Power plant-Sipat Pooling Sub-station and associated bays for the tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 24.12.2013:-

- a) Documentary proof in support of delay in execution of work in Stage-I and Stage-II with respect to Commission's Order 10.4.2008 in which the Transmission Line completion date was given as **October, 2010**;
- b) Documentary evidence in support of revision of project completion cost;
- c) Detailed justification along with documentary evidence for increase in line length;
- d) Break-up of capital cost along with estimated cost and also actual completion cost for individual items in Form-5B must be given for both Stage-I and II.
- e) Break-up of additional capital expenditure for Stage-II along with documents in support;
- f) Details of initial spares along with cost;
- g) The details of bays that are to be operated by the Petitioner and also the bays that are in commercial operation;
- h) The status of Stage-II of the scheme and also status of 3rd 500 MVA transformer that is to be installed as per Transmission License;
- i) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations;
- j) Reasons for non-compliance of the Commission's order dated 10.4.2008;

k) Detailed Project report of the project.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)